

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-38.

Dated: **24 FEB 1994**

APPLICATION NO(s) 266 of 1994.

APPLICANTS: **D.S.Kudalgi** and
~~two~~ others. v/s.

RESPONDENTS: **Secretary, M/o. Communications**
New Delhi and Others.

TO.

1. **Sri.Krishna S.Digit,**
Advocate, No.532, 63rd Cross,
Fifth Block, Bashyam Circle,
Rajajinagar, Bangalore-10.

SUBJECT:- Forwarding of copies of the Orders passed by
the Central Administrative Tribunal, Bangalore.

-xxx-

Please find enclosed herewith a copy of the
ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal
in the above mentioned application(s) on 11-02-1994.

Issued
25/2/94

for **DEPUTY REGISTRAR**
JUDICIAL BRANCHES.

gm*

a representation seeking grant of temporary status to the competent authority namely the Director of Postal Services, North Karnataka Region and the said representation has not yet been disposed of. One such representation filed by Shri Kulkarni, one of the applicants is at Annexure A-3. Shri Dixit tells us that the other two applicants have also filed individual representations in March, 1993 seeking the same relief. He also refers to the acknowledgement given by the department dated 24.3.93, which is at Annexure A-4.

2. As the representations are pending before the

department and have not been disposed of, we direct the respondents to dispose of the representations within

three months from the date of receipt of a copy of this

order, keeping in view the directions of the Supreme Court

as also the directions from this Tribunal including the

Full Bench, inter alia, on the subject of entitlement to

part-time casual labourers. All the contentions raised

herein are kept open.

3. With this observation the application is finally

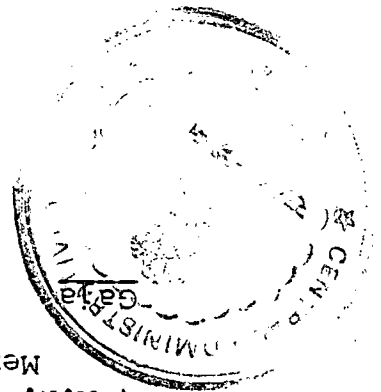
disposed off with no orders as to costs.

(A.N. Vujjanaradhya)
Member (J)

(V. Ramakrishnan)
Member (A)

TRUE COPY

SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE



FRIDAY, THE 11TH DAY OF FEBRUARY, 1994

Shri V. Ramakrishnan ... Member (A)
Shri A.N. Vajjanarayana ... Member (J)

1. D.S. Kudalgi,
Age: Major, Occ: Postal Employee,
Working in the Office of Supt. of
Posts, RMS Hubli Division,
Hubli.

2. H.D. Kulkarni,
Age: Major, Occ: Postal Employee,
Working in the Office of Supt. of
Posts, R.M.S. Hubli Division,
Hubli.

3. N.Y. Sankaragowdar,
Age: Major, Occ: Postal Employee,
Working in the Office of Supt. of
Posts, R.M.S. Hubli Division,
Hubli.

... Applicants
(By Advocate Shri Krishna S. Dixit)
Vs.

1. The Union of India
by its Secretary,
Ministry of Communications,
(Postal Division),
Sansad Marg, New Delhi.
2. The Post Master General,
Dharwad Zone, N.K. Region,
Sapthapur, Dharwad,
Karnataka State.
3. Superintendent of Posts,
R.M.S. Hubli Division,
Hubli,
Karnataka State.

O R D E R

Shri V. Ramakrishnan, Member (A):

We have heard Shri Krishna S. Dixit for the appli-
cants. We are informed that the applicants have filed

